

3,10,11

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 68, 69, 70, 71 and 72/2017 and IA 92, 93/2017 with
C.P. No. 15/241-242/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2017**

Name of the Company:

Power Finance Corporation Ltd.

V/s.

Shree Maheshwari Hydel Power Corporation Ltd. &
Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Umesh Ved	PCS	R 3 6 8 9	Umesh Ved
2.	Keyoor Baleshi	PCS	R 1 0	Keyoor Baleshi
3.	Poornima Advani The Law Point	Adv	R-2	Poornima Advani
4.	Ankur Sood	Adv.	R-3	Ankur Sood
5.	Ritin Rai	Adv	R 6 8 9	Ritin Rai
6.	Adv. Armita Joshi & Pulkrit Adv. The Law Point Sukhmani	Adv.	R 2	Armita Joshi
7.	Ashwini Naik (For AH Mohapatra)	Adv.	R 4.	Ashwini Naik
8.	Adv Siddh Parthiv The Law Point	Adv	R 2	Siddh Parthiv
9.	Ashish e Doshi	PCS	1st time	Ashish e Doshi
10.	Sh U/C Chauhan & Co		1st time	Sh U/C Chauhan & Co
11.	Sh PK Mehta & Co		1st time	Sh PK Mehta & Co
12.	NAVIN K PATIWA FOR THAKKAR & PATIWA ADVS.	ADV.	R-1	Navin K Patiwa
13.	A. R. Goyal Adv. for Resp No. 7			A. R. Goyal

ORDER


Learned Senior Advocate Mr. U. C. Chawla with Learned Advocate Mr. P K Mittal with Learned PCS Mr. Ashish Doshi present for Original Petitioner.

Learned Advocate Mr. Navin Pahwa present for Original Respondent no. 1. Learned Advocate Ms. Poornima Advani with Learned Advocate Ms. Amrita Joshi with Learned Advocate Mr. Pulkit Sukhwani present for Original Respondent no. 2. Learned Advocate Ms. Ashwini Mohapatra present for Original Respondent no. 4. Learned PCS Mr. Umesh Ved with Learned Advocate Mr. Ankur Sood with Learned Advocate Mr. Ritin Rai present for Original Respondents no. 3, 6, 8 and 9. Learned Advocate Mr. A R Gupta present for Original Respondent no. 7. Learned PCS Mr. Keyur Bakshi present for Original Respondent no. 10.

Heard arguments of Learned Counsel for Original Petitioner and learned Counsel for Respondent No. 1 and 2.

For further arguments of Petitioner at request of Counsel

List the Matter on 29.05.2017 and 30.05.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of May, 2017.